

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the 25th day of **MARCH, 2019**.

ORIGINAL APPLICATION NO. 1050 OF 2013

HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J).

1. Ram Roop Yadav aged about 66 years, son of Late Sukhram Yadav, resident of Village Jamuee, Post Office Karhan, District Mau (U.P.) Ex-Superintendent Mall North Eastern Railway MauApplicant.

VERSUS

1. Union of India through Secretary, Ministry of Railway Government of India, New Delhi & OrsRespondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Rishi Kumar

O R D E R

List revised.

2. None present for the applicant.

3. On earlier occasions also i.e., 18.07.2018 and 05.02.2019, nobody was present on behalf of the applicant.

4. It seems that the applicant has lost interest in pursuing the OA.

Accordingly, the OA is dismissed in default and for non prosecution.

**(RAKESH SAGAR JAIN)
MEMBER-J**

Arun..